

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL(AT) NO.379 OF 2018

IN THE MATTER OF:

Satori Global Ltd & Anr

Appellant

Vs

Sailja Krishna & Ors

Respondents

Mr Arun Kathpalia, Sr. Advocate, Mr Swapnil Gupta, Advocate for appellants.
Mr. Krishnendu Datta, Mr. Ujjal Banerjee, Mr. Akash Khurana, Advocate for R4.
Mr Bimal Bhabhda, Mr. Ankur Mittal, Advocates for R1.

And

COMPANY APPEAL(AT) NO.395 OF 2018

IN THE MATTER OF:

Manjula Jhunhunwala

Appellant

Vs

Sailja Krishna & Ors

Respondents

Mr. Krishnendu Datta, Mr. Ujjal Banerjee and Mr Akash Khurana, Advocates for appellant
Mr Bimal Bhabhda, Mr Ankur Mittal, Advocates for R1.
Mr. Arun Kathpalia, Sr. Advocate, Mr. Swapnil Gupta, Advocate for R2 and R4.

ORDER

12.02.2020 - Due to paucity of time, the Appeals could not be taken up for Hearing. Hence adjourned to **3rd March, 2020**.

(Justice Venugopal M)
Member (Judicial)

(Justice Jarat Kumar Jain)
Member (Judicial)

Bm/kam